

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MCPL Private Limited Date of Commencement of Liquidation: 05-01-2021; List of Stakeholders as on Date: 01-06-2022; Name of IP: Mr. Rakesh Kumar Tulsyan; Process Number: 1; Last 5 digit of registration number: 11970

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	3387995	4	3387995				NA
2	Liquidation costs incurred till date	11	1017144	11	1017144				NA
3	Secured financial creditors	1	305789774	1	304589774	0	1200000	0	Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	9	38459610	7	38371685	0	87925	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	58669805	10	42862811	0	15806994	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		36	407324328	33	390229409	0	17094919	0	